

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.03.2025

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1772 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Parveen Gupta Vs. Bank of India	Siddharth Arora
2.	I.A. No. 1783 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Yeeshu Jain & Ors. Vs. Udayraj Patwardhan, RP Adel Landmarks Ltd.	Anchit Sripat
3.	I.A. No. 1790 of 2025 in I.A. No. ___ of 2025 in Comp. App. (AT) (Ins) No. 1165 of 2024	Gaurav S. Khandhar Vs. Bank of Baroda & Anr.	Arun Aggarwal
4.	I.A. No. 1796 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Daulat Ram Jain Vs. ASL Enterprises Ltd.	Anoop Prakash Awasthi
5.	I.A. No. 1797 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Nicco and Associated Companies Senior Management Superannuation Fund Vs. Vinod Kumar Kothari, Liquidator of Nicco Corporation Ltd.	Tavish Bhushan Prasad
6.	I.A. No. 1798 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Evergreen Constructions (Durgapur) Pvt. Ltd. Vs. GPT Casting Ltd.	Anandh K.

7.	I.A. No. 1799 of 2025 in Comp. App. (AT) No. ____ of 2025	Leena Khosla Vs. Alliance Industries Ltd. & Ors.	Rohit Dubey
8.	I.A. No. 1845 of 2025 in Restoration Application No. ____ of 2025 in Comp. App. (AT) (Ins) No. 1032 of 2024	Niharika Goel, Suspended Director of Satellite Cables Pvt. Ltd. Vs. Suraj Garg, SRA of Satellite Cables Pvt. Ltd. & Ors.	Jayesh Gupta

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